

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 356 OF 2018 &
IA NO. 1349 OF 2018**

Dated: 12th April, 2019

In the matter of:

**M/s Teestavalley Power Transmission Ltd.
Versus**

.... Appellant(s)

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **03-05-2019**.

Court Master / PPS

tpd/pk